

Accordingly, FCI submitted a proposal in May, 1991, for setting up of a new Captive Power Plant of 2x19 MW capacity at an estimated cost of Rs. 142.64 crores. In view of the budgetary constraints and higher priority for other revamping measures for FCI, it has not been possible to take up the new Captive Power Plant proposal for Sindri.

Closure of Sindri Unit

4603. SHRI GAYA SINGH:

SHRI CHATURANAN
MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Sindri Unit of the Fertilizer Corporation of India Limited is facing closure for want of working capital for supply of inputs and spares; and

(b) if so, the details thereof and the steps being taken by Government for sustained production at Sindri?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) Fertilizer Corporation of India Ltd. (FCI) is facing a problem in arranging regular supplies of inputs to maintain uninterrupted production in their Sindri unit on account of the fact that a sum of Rs. 30 crores is due to suppliers of inputs.

A non-Plan budgetary support of Rs. 7.50 crores was provided by the Government to FCI during the current financial year to meet the working capital needs despite the severe budgetary constraints of the Government. The company is also being paid its subsidy dues regularly.

Revamping of the Captive Power Plant of Sindri Unit

4604. SHRI GAYA SINGH:

SHRI CHATURANAN
MISHRA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Captive Power Plant of the Sindri Unit of the Fertilizer Corporation of India is in urgent need of revamping to meet the power requirement of the Unit;

(b) whether it is a fact that all the revamping schemes for the Captive Power Plant at Sindri has been kept in abeyance for fund constraints; and

(c) if so, by when the funds for revamping would be released to the Sindri Unit?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) to (c) The Fertilizer Corporation of India Ltd. (FCI) is carrying out revamping of their Sindri unit at an estimated cost of Rs. 16.23 crores, which includes a provision of Rs. 10.078 crores for revamping of their captive power plant set up in 1951. So far the company has spent Rs. 3.30 crores on the scheme and further work is held up for want of funds.

No time frame can be indicated at this stage regarding the release of funds in view of the overall fund constraints.

Releasing Instalments of Compensation to Bhopal Gas victims

4605. SHRI GHUFRAN AZAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government propose to release first instalment of compensation for the victims of 1984 Bhopal gas tragedy shortly;

(b) if so, the total amount to be released by Government for Bhopal Gas Victims;

(c) whether the State Government have been misutilising the funds earlier allotted by the Central Government; and